

city itself; two of the employees of the steel plant who were travelling by this bus were injured in this accident. On October 20, 1983, a Junior Operative Trainee slipped and fell while boarding an Andhra Pradesh State Road Transport Corporation bus and was run over; he was rushed to the Hospital where he succumbed to the injuries.

(d) and (e) The Steel Plant authorities have been pressing the Andhra Pradesh State Road Transport Corporation to improve the transport arrangements and the Corporation has now arranged for an increase in the number of buses.

An agreement has also been signed on November 3, 1983, between VSP Management and the Union on the demands of the Union.

There has been no lapse on the part of any officer in the Steel Plant in the matter of maintaining harmonious industrial relations despite gherao, assault of company executives and employees, tampering and damaging of company property, etc. resorted to by a section of the employees. The question of replacing any officer of the project does not, therefore, arise.

Amendment to All India Gurdwara Act

1109. SHRI DHANESHWAR MAJHI:
SHRI RAM PUJAN PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a number of representations have been received by Government regarding making certain amendments to the All India Gurdwara Act; and

(b) if so, the number of such representations received by Government during the last two years and the amendments Government propose to make in the said Act?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS {SHRI NIHAR RANJAN LASKAR}: (a) and (b) There is no All India Gurdwara Act. However, during the

last two years, a number of representations opposing such enactment and making some suggestions in this regard have been received.

Developing Thorium as a Fuel Stock of Atomic Energy

1110. SHRI S. C. MOHUNTA:
DR. SHANTI G. PATEL:
SHRI SURENDRA MOHAN:

Will the PRIME MINISTER be pleased to state:

(a) whether there is any plan to develop thorium as a fuel stock, of atomic energy as a part of the efforts to achieve self-reliance;

(b) if so, the allocation made for the plan so far; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) Thorium rods have been irradiated in the Research Reactor Cirus at the Bhabha Atomic Research Centre, Bombay and Uranium-233 has been extracted from the irradiated Thorium rods. Uranium-233 from Thorium is planned to be used in the long term as a nuclear fuel.

(b) For the present, only Research & Development activities have been initiated to study various fuel cycles based on fast reactor and thermal reactor systems for utilisation of Thorium. This work is being done under normal R & D activities of the Bhabha Atomic Research Centre and no separate budget provision has been made.

(c) Does not arise.

Report of the Location of Atomic Power Projects

1111. SHRI BHUVNESH CHATURVEDI: Will the PRIME MINISTER be pleased to state;

(a) whether Shri S. L. Kati has submitted a report on the location of